NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/160/2017

NAME OF THE TRANSFEROR

: THE OFFICIAL ASSIGNEE

NAME OF THE TRANSFERRE

: SUNIL ANAND & COMPANY PVT LTD

UNDER SECTION

: 58 & 59

S.No. Name (in Capital)

Represented by

Signature

H. Rozhon Abq. Sor Pawon Shabaleh

ORDER

Counsel for the Official Assignee present and filed an affidavit in proof of notice sent to the respondent by way of newspaper publication in English and Tamil versions, as directed. No representation on behalf of the respondent. The matter is adjourned for hearing submissions at request. Put up on 13.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

-sq -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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